

**IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-CW-316/2020**

Narayan Mandrekar

...Petitioner.

Vs

Registrar of Co-operative Societies
and ors.

...Respondents.

Shri S. Desai, Advocate for the petitioner.

Shri M. Naik, Advocate for the for some respondent nos. 3 and 4.

Shri D. Shirodkar, Additional Govt. Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date:15th December 2020.

P.C.

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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